

Defective Case Register from 2025-05-15 to 2025-05-15

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/19542/2025	SIDHARTH SHANKAR PADHY	2025-05-15	1. Letter dated not correctly furnished sl. no. 15 in index and para no. 77. 2. Date of order not correctly furnished sl. no. 7 and para no. 61.
2	D-WP(C)/19433/2025	SANDHYARANI PANI	2025-05-15	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid.Date of true copy of Representation not tally with Index.
3	D-WP(C)/19285/2025	RASHMI KANTA ACHARYA	2025-05-15	Prayer portion in 4th line impugned orders dated 30.12.2025 and 14.02.2025 is wrongly marked in place of order dated 30.01.2025 and 14.02.2025
4	D-WP(C)/19421/2025	RANJIT MOHANTY	2025-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 9 11 and 12.Signature of Executant not sign in the v.nama.
5	D-CONTC/19339/2025	ADV.	2025-05-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Code Number Not Indicated.
6	D-WA/16130/2025	RAMDAS ACHARY	2025-05-15	Page No. 83 neat copy not filed
7	D-WP(C)/19331/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-15	1.Synopsis and Date Chart Not Filed
8	D-CMP/20408/2025	SUDHANSU SEKHAR JENA	2025-05-15	This CMP is not maintainable as against order Dt.13-03-2025 passed in earlier CMP No-152/2025
9	D-WP(C)/20381/2025	DEBRAT SETHY	2025-05-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/19190/2025	SURAJ MOHANTY	2025-05-15	.Subject Code Not Furnished .
11	D-WP(C)/20383/2025	DEBRAT SETHY	2025-05-15	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/20203/2025	GOPAL KRUSHNA NANDA	2025-05-15	Page No.13 and 29 Annexures are not remark.
13	D-RVWPET/19852/2025	SAURENDRA RAUTRAY	2025-05-15	1.C. copy of impugned order not filed. i) Incomplete addresse of the Petitioner and opp.party.ii) WP (c) no. wrongly mention in date chart.iii) Put up for S.R. after filing of c. copy of impugned order.
14	D-ABLAPL/14719/2025	PARSURAM PANDA	2025-05-15	This is related to sexual (pocso) offence the name of victim/informant deleted from

				petition as per standing order and put up SR there after.
15	D-ABLAPL/14679/2025	NIHAR RANJAN MOHANTY	2025-05-15	Paragraph no. mentioned in the Declaration not correct.
16	D-WP(C)/20542/2025	KSHIROD KUMAR SAHOO	2025-05-15	in page 8 para 3.5 date and section are wrong
17	D-WP(C)/19293/2025	PRASANTA KUMAR JOSHI	2025-05-15	1.In V.NAMA LAA welfare fee Rs 10/- and LOGO Rs 50/- not affixed by the petitioner. 2. Age of the petitioner in cause title, not tally in consonance to age mentioned in affidavit. 3.Declaration para not properly filled up
18	D-CONTC/19341/2025	ADV.	2025-05-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Subject Code Not Indicated In the Petition
19	D-WP(C)/20166/2025	ANUP NARAYAN MOHANTY	2025-05-15	1.Page No 22 23 42 and 43 not neat and legible. 2. In page marking serial in place of 57 page marked wrongly marked as 67 in Annexure- 1
20	D-WP(C)/20176/2025	GOPAL KRUSHNA NANDA	2025-05-15	Page No 29.Annexure not page mark.
21	D-FAO/20525/2025	SOUMIK SPANDAN TRIPATHY	2025-05-15	nomenclature not correct ,it may be GUAP
22	D-BLAPL/14558/2025	SIVA SANKAR CHAINI	2025-05-15	This is a POCSO case. Opposite Party 2 informant is father of diseased. His name should be deleted
23	D-FAO/20480/2025	DR.PURUSOTTAM CHULI	2025-05-15	Code not correct
24	D-RSA/20084/2025	ASHUTOSH MOHANTA	2025-05-15	The discrepancy in the name of Appellant-2 as per Vakalat. be reconciled.
25	D-ABLAPL/14481/2025	JULU KHANSAMA	2025-05-15	Occupation mentioned in Affidavit and Declaration not tally.
26	D-WP(C)/20355/2025	BHABANI SHANKAR RAYAGURU	2025-05-15	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs.18/- not paid in the petition.
27	D-CONTC/18220/2025	ADV.	2025-05-15	SIGNATURE OF DEPONENT BE CORRECTED
28	D-WP(C)/19623/2025	PRANGYANANDA PATTANAIK	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.19 and 23 not neat and legible.
29	D-WP(C)/19625/2025	SOUMYA MISHRA	2025-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not furnished on declaration.2.Page no.27 not neat and legible.3..Receipt Showing Serv.copy To cg not Filed.
30	D-ABLAPL/14555/2025	AMITAV TRIPATHY	2025-05-15	1.Synopsis,Date Chart and Index not paginated properly. 2. Page No. 7 and 8 not paginated petition.

31	D-ABLAPL/14245/2025	MANORANJAN MISHRA	2025-05-15	In Declaration Paragraph no not correctly furnished.
32	D-ABLAPL/14249/2025	BIBHUTI BHUSAN SWAIN	2025-05-15	Paragraph no mentioned in declaration appears to be wrong.
33	D-BLAPL/14220/2025	SUSHANTA KUMAR JOSHI	2025-05-15	Annexure 2 not page marked.
34	D-WP(C)/19570/2025	GUNAKAR MISHRA	2025-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Grounds are not alphabetically marked.2.paragraphs not correct in declaration of affidavit. 3.Page nos. 13 14 18 21 30 and 33 are not neat.4.Rej. or. dtd.25-9-2023 not found in annex. 3 and date not reflected in V.nama.
35	D-BLAPL/14582/2025	SAPAN KUMAR LENKA	2025-05-15	1-Synopsis and Date chart not page marked. 2..Subject Code incorrectly Mentioned
36	D-BLAPL/14585/2025	PUSPAMITRA MOHAPATRA	2025-05-15	As per standing order no.3 dtd.9-7-2024, name of the victim/ Informant shall not be reflected in the synopsis and petition.
37	D-BLAPL/14692/2025	RUCHI RAJGARHIA	2025-05-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. BLAPL Petition not properly page marked in Index and file.
38	D-CONTC/20056/2025	ADV	2025-05-15	COPY OF DISP. OF ORDER ALONG WITH CAUSE TITLE BE FILED. THEN PUT UP FOR S.R
39	D-WP(C)/19562/2025	PRAFULLA CHANDRA ACHARYA	2025-05-15	Synopsis and date chart not mentioned in the index.
40	D-BLAPL/14700/2025	ARUN KUMAR BEHERA	2025-05-15	As per standing order the name of informant shall not be mentioned in the petition.
41	D-ABLAPL/14641/2025	PRADYUS KUMAR PARHI	2025-05-15	1. Petitioner No 2 Smt Sumati Sahu Signed V Nama as Sumati Sahoo. 2. Annexure 2 and 3 are not attested.
42	D-BLAPL/14221/2025	JUGALA KISHORE PANDA	2025-05-15	Paragraph no. mentioned in the Declaration not correct.
43	D-ABLAPL/14643/2025	RANJAN KUMAR NAYAK	2025-05-15	Page No 14 16 are not neat. All annexures are not attested.
44	D-ABLAPL/14649/2025	PRADEEP KUMAR MOHANTY	2025-05-15	1.G.R.case not mentioned in petition. 2.Paragraphs not mentioned in declaration.
45	D-ABLAPL/14656/2025	JYOTIRMAYA SAHOO	2025-05-15	1.P.S. and G.R. case does not tally SYNOPSIS and cause title .
46	D-CMAPL/17607/2025	ADV.	2025-05-15	Put up for S.R. after filing of copy of impugned order
47	D-CRLA/14283/2025	AMITAV TRIPATHY	2025-05-15	Page nos.52 to 56 not neat
48	D-BLAPL/14676/2025	JAYAKRISHNA MOHAPATRA	2025-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Year of rejection order not correctly furnished in Index and para-3 of the petition.2. Subject code not correctly mentioned in

				Assessment Slip.3. Court fee of Rs.89/- not paid on V.nama.
49	D-CRLMC/14177/2025	KALU CHARAN SWAIN	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos . 17 18 19 not neat.
50	D-BLAPL/14682/2025	SUCHIT KUMAR NAYAK	2025-05-15	1. AS per rejection order,the name of the Lower Court does not tally with Petition and Synopsis.
51	D-WP(C)/20184/2025	GOPAL KRUSHNA NANDA	2025-05-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No.29 Annexure not remark.
52	D-FAO/20354/2025	DR.PURUSOTTAM CHULI	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
53	D-BLAPL/14603/2025	AMIT BISWAL	2025-05-15	Page 35 not partial neat.
54	D-CRLMC/14099/2025	SAROJ KUMAR PADHI	2025-05-15	.Receipt Showing Serv.copy To Vigilance not Filed.
55	D-BLAPL/14275/2025	BIDESHI KUMAR GHAEI	2025-05-15	1-S.R. made after redacted the address of the victim from the cause title.
56	D-RSA/20035/2025	MANORANJAN MISHRA	2025-05-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. D.C.Fees of Rs 294/- to be Paid.
57	D-ABLAPL/14644/2025	MRUTYUNJAYA MAHARANA	2025-05-15	1. Deficit Court fee of Rs 6/- on application not filed. 2. Petitioner Pilla Satish Rao has signed in V Nama as P. Satish Rao. 3. Page 16 is not neat. 4. Annexure 1 and 2 are not attested.
58	D-CRLMC/13719/2025	SURAJ MOHANTY	2025-05-15	1. Copy of chart sheets to be filed.
59	D-BLAPL/14548/2025	SADHAN MOHANTY	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 15 not neat.
60	D-ABLAPL/14638/2025	CHHABI BEHERA	2025-05-15	Index shows Bail Application instead of ABLAPL Application.2. Petitioner name does not tally with the signature in V. Nama and Affidavit.
61	D-BLAPL/14699/2025	DEBADATTA PRADHAN	2025-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Honble Court not tally with cause title and Rejection order.Page 18 to25 and 28 30 32 33 34 36 39 40 41 42 64 65 66 not partial neat.D.Fee of Rs.55/- not paid in the v.nama.
62	D-ABLAPL/14648/2025	SANJIB KUMAR BHANJADEO	2025-05-15	Page 13 is not neat. Annexure 1 and 2 are not attested
63	D-WP(C)/20378/2025	KISHORE KUMAR MISHRA	2025-05-15	Page marked not correctly furnished In I.A. petition.

64	D-WP(C)/20583/2025	SUBASH CHANDRA RATH	2025-05-15	Page nos.22 24 25 and 27 not neat.
65	D-CRLMA/14149/2025	ADV.	2025-05-15	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C. copy of order dtd. 5.3.2025 not filed.
66	D-CRLMA/14254/2025	JYOTIRMAYA SAHOO	2025-05-15	3-AUTHENTICATION FEE IS DEFICIENT. A. fee Rs-2.20/- to be paid.
67	D-CRLMA/13790/2025	ADV.	2025-05-15	Put up for S.R. after filing of c. copy of order dtd. 9.4.2025.
68	D-WP(C)/19682/2025	KUNAL KUMAR SWAIN	2025-05-15	Page 16 not neat.
69	D-WP(C)/19683/2025	SMITA RANJAN PATNAIK	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 31 45 50 52 to 56 not neat
70	D-WP(C)/19381/2025	PRABIR KUMAR PRADHAN	2025-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Page 33 35 not neat. Page marking not correctly mentioned. Fathers name not mentioned in the I.A of affidavit.
71	D-RSA/19974/2025	DIGAMBAR SETHI	2025-05-15	1. Rs.300/- Payable Claiming for exemption being S.C but Caste Certificate not filed
72	D-ABLAPL/14600/2025	SUKANTA KUMAR NAYAK	2025-05-15	1. copy of ABLAPL No.1915/23 ,disposed on 27.03.23 not filled.
73	D-WP(C)/19323/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-15	1.Synopsis and Date chart Not Filed
74	D-WP(C)/19554/2025	GOPINATH MISHRA	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-WP(C)/19688/2025	ASIT KUMAR OTTA	2025-05-15	Paragraph/Annexures not properly mentioned in the Petition copy.
76	D-WP(C)/19559/2025	GOPINATH MISHRA	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Case type wrongly mentioned in prayer.
77	D-ABLAPL/14609/2025	MITHUN DAS	2025-05-15	1. In affidavit, occupation of the deponent not mentioned.
78	D-WP(C)/19372/2025	NIRANJAN NAYAK	2025-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Date of copy of treasury challans not tally with Index. Name of the adv not mentioned capital letter in the v.nama.
79	D-CONTC/18297/2025	ADV.	2025-05-15	COPY OF ORDER DATED 20.3.2025 WITH CAUSE TITLE BE FILED. THEN PUT UP FOR S.R
80	D-CRLMP/13453/2025	BHASKAR CHANDRA PANDA	2025-05-15	Opp-Party No.1 complete address not furnished

81	D-ABLAPL/14602/2025	RABINDRA NATH PANDA	2025-05-15	1. Legal Asst. asso. welfare stamp Rs 10/- ot be paid. 2.High Court Bar Asso. Member welfare scheme Rs50/- (Hologram) to be paid.
82	D-CONTC/20510/2025	ADV.	2025-05-15	Annexure- 5 not neat.IA no. wrongly mentioned in 1st page.
83	D-WP(C)/19560/2025	PRAFULLA CHANDRA ACHARYA	2025-05-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Age of the petitioner not mentioned and signature of executants in v.nama and affidavit not tally with cause title. 2. Annex. 3 not mentioned in para.4 of petition
84	D-ABLAPL/14706/2025	DEEPANJALI SAHU	2025-05-15	In Declaration paragraph no. not correctly furnished.
85	D-CRLMP/14551/2025	PANCHANAN SAHOO	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-WP(C)/20349/2025	MOHAMMED RIAZ	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure-3 not filed by the petitioner.
87	D-ABLAPL/14608/2025	MITHUN DAS	2025-05-15	1. G.R case no furnished in synopsis,cause title,paragraph -2 of the application and prayer not tally with F.I.R copy
88	D-ABLAPL/14705/2025	JAGANNATH KAMILA	2025-05-15	1. In Annexure-1,Page-13 and 14 is not annexed Properly. 2.In Annexure-2,page no-19 is not annexed properly.
89	D-ABLAPL/14423/2025	SUDEEP KUMAR SARANGI	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-BLAPL/14669/2025	DHANANJAYA MUND	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 8 not neat. 2..Receipt Showing Serv.copy To Vigilance not Filed.
91	D-FAO/20587/2025	BIJOY DASMOHAPATRA	2025-05-15	1.Period of Delay 44 days 2.Code not correct 3.name of respondent not match in vakalatnama as well as index, 4- receipt showing deposit of awarded amount not filed
92	D-CONTC/18430/2025	ADV.	2025-05-15	Paragraph/Annexure not proper mentioned the petition copy
93	D-BLAPL/14219/2025	SURYAKANTA DWIBEDI	2025-05-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
94	D-ABLAPL/14560/2025	ASHUTOSH MISHRA	2025-05-15	1.Undertaking not filed. 2.V. Nama not properly stamped. 3. In the Affidavit ,Occupation of the petitioner not given.
95	D-BLAPL/14589/2025	BISHNU PRASAD SARANGI	2025-05-15	This case related to sexual offence, the name of victim and address deleted from the petition and put up for S.R. there after.
96	D-MACA/20602/2025	KAPILA CHARAN NAYAK	2025-05-15	1. Period of Delay 330 days 2. Court Fee Rs.3704/ payable not paid 3. Authentication

				fee due on the (a) Copy of Trial Court Judgement not paid Rs2 /
97	D-BLAPL/14671/2025	MANORANJAN MUDULI	2025-05-15	P.S. NO ., not mentioned in rej.order.
98	D-WP(C)/19382/2025	ABHILASH MISHRA	2025-05-15	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Court.Fee of Rs.6/- not paid.Page 20 not neat.Vernacular certificate not furnished in the I.A
99	D-BLAPL/14668/2025	DHANANJAYA MUND	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Name of Dist. of op. not mentioned in cause title. 2. page no.8 and 13 not neat 3..Receipt Showing Serv.copy To Vigilance not Filed.
100	D-WP(C)/19133/2025	SOURAV DAS	2025-05-15	RESPONDENT NO-3 ADDRESS NOT MENTION.
101	D-WP(C)/19555/2025	GOPINATH MISHRA	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-MACA/20633/2025	ADAM ALI KHAN	2025-05-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 42 days
103	D-WP(C)/20179/2025	GOPAL KRUSHNA NANDA	2025-05-15	Annexure No.1 Page No.11 not with record
104	D-RPFAM/20417/2025	SUKANTA KUMAR NAYAK	2025-05-15	1.Provision of Law not correctly furnished 2.good ground not furnished in certificate
105	D-WP(C)/20186/2025	GOPAL KRUSHNA NANDA	2025-05-15	Page No.29 of not Annexure not remark.
106	D-WP(C)/19327/2025	SHAMBHU CHARAN NATH SHARMA	2025-05-15	1.Synopsis and Date Chart Not Filed
107	D-ARBP/19976/2025	BIBHUTI RANJAN MOHANTY	2025-05-15	1. D.C.F. Rs. 494/- to be paid.
108	D-WP(C)/20047/2025	MOHIT AGARWAL	2025-05-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Details postal address of the petitioner not furnished in cause title and affidavit.
109	D-MACA/20639/2025	ANKITA MUKHERJI	2025-05-15	1. Court Fee Rs.25000/ payable paid Rs.85/ rest amount to be paid
110	D-WP(C)/19762/2025	MANAS KUMAR CHAND	2025-05-15	1. Office order dated not correctly furnished in para no.5
111	D-WP(C)/20442/2025	SUBHANKAR ROUT	2025-05-15	1. Deficiency list dated not correctly furnished sl. no. 14 in Index and line no. 4 in page no.13 of the petition.
112	D-WP(C)/20592/2025	CHITTA RANAJAN DAS	2025-05-15	.Receipt Showing Serv.copy To ct not Filed.

113	D-CRLMC/13238/2025	KASHINATH PATTANAIAK	2025-05-15	1. Date of order not correctly furnished in page no.7. 2. GR case number not correctly furnished sl. no.6 in Index page.
114	D-CONTC/19998/2025	ADV.	2025-05-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Subject Code Not Indicated In The Petition.
115	D-WP(C)/19405/2025		2025-05-15	Serial number of Annexures not properly mentioned in the petition copy.Vakaltnama not filed in the petition copy.
116	D-WP(C)/19624/2025	BANSHIDHAR SATAPATHY	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
117	D-WP(C)/20422/2025	SUBHENDU KAR	2025-05-15	ORDER DT 27-07-2010 INDICATED PAGE NO 1 4 5 6 8 9 12 18 AND 19 instead of dt 24-07-2010
118	D-WP(C)/19608/2025	DEEPAK RANJAN SUNDARAY	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.51 not neat and legible.
119	D-BLAPL/14289/2025	RAMDAS ACHARY	2025-05-15	1-Village/PS name of the petitioner in the Rejection order not tally with the cause title
120	D-WP(C)/19606/2025	DEEPAK RANJAN SUNDARAY	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.26 not neat and legible.
121	D-WP(C)/20124/2025	PRIYATOSH PARIDA	2025-05-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the Writ Petition.Paragraph not correctly mentioned in the affidavit.
122	D-WP(C)/19431/2025	NIRANJAN PANDA	2025-05-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
123	D-CRLMC/12566/2025	ALOK KUMAR MOHAPATRA	2025-05-15	1.Name and address of the op. no. 2. not furnished in cause title. 2. GR case number not correctly furnished in Synopsis para no. 1 and Prayer of the petition. 3. Provision of low not correctly furnished. 4. Father name not correctly furnished inn affidavit. 5. Relationship and authorization of Deponent to the petitioner not furnished in affidavit. 6. Signature of the Executant not furnished in V.nama
124	D-ABLAPL/14573/2025	RAMESH AGARWAL	2025-05-15	Undertaking not filed. 2. Two Advocates have signed in the petition. 3.In the Affidavit, occupation of the petitioner not given
125	D-WP(C)/19390/2025	SOUBHAGYA CHANDRA DEVDASH	2025-05-15	Page 16 28 and 29 not neat
126	D-WP(C)/19419/2025	PRAFULLA KUMAR	2025-05-15	Date of true copy of memorandum not tally with Index

		MOHAPATRA		
127	D-WP(C)/19430/2025	RASHMI KANTA ACHARYA	2025-05-15	8-CAUSE TITLE NOT IN ORDER.
128	D- ABLAPL/14237/2025	JYOTIRMAYA SAHOO	2025-05-15	1-In affidavit sl.no. 2 wrongly mentioned.
129	D-WP(C)/19268/2025	PRIYABRATA MOHAPATRA	2025-05-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page No 31 32 and 34 not neat and legible. 2. Detailed address of op no 2 to 4 not furnished. 3. Age of OP No 6 not indicated in the cause title
130	D- CRLMA/14313/2025	SARADA PRASAD DASH	2025-05-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
131	D- CRLMA/13200/2025	SUMAN MODI	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Provisional of law incorrectly furnished.
132	D-WP(C)/19238/2025	KULADA NANDA DAS	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Date of Year under Annexure-2 does not tally with Index.2. Page nos.11 and 12 not neat and legible
133	D- CONTC/13829/2025	ADV.	2025-05-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 copy of impugned order not filed. 2.put up for further S.R. after filing copy of impugned order.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-05-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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